(c) whether Government propose to provide additional powers to the Disinvestment Commission for its smooth functioning; and

(d) if so, the reaction of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. VALLABHBHAI KATHIRIA): (a) to (d) The Chairman and the part time members of the Disinvestment Commission submitted their resignations of their own accord. The tenure of the Commission however, ended on 30.11.99 and the Commission as constituted erstwhile has ceased to exist suo-moto. There is no proposal to grant additional powers to the Disinvestment Commission.

Resignations from Disinvestment Commission

563. SHRI P. PRABHAKAR REDDY : Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether it is a fact that the Chairman and the members of the Disinvestment Commission have resigned en masse;

(b) if so, the reasons therefor;

(c) whether the resignations have been accepted and if not, the reasons therefor, and;

(d) whether Government have inquired into the adequacy of the grounds for the en masse resignation of the Chairman and the Members and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. VALLABHBHAI KATHIRIA): (a) to (d) The Chairman and the two part time members of the Disinvestment Commission had submitted their resignations on their own accord. However, the tenure of the Commission and its members has ended on 30.11.99 and the Commission as constituted erstwhile has ceased to exist suo-moto.